- (b) Yes Sir.
- (c) In Maharashtra, cotton is being purchased under the Monopoly Procurement Scheme operated on behalf of the State Government by the Maharashtra State Cooperative Marketing Federation. The Central Government as such has no role to play in this regard.

उत्तर प्रदेश में सरकारी क्षेत्र की चीनी मिलें

* 438. श्री नागृश्वर प्रसाद शाही : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या पूर्वी उत्तर प्रदेश में सरकारी क्षेत्र में भारी संख्या में चीनी मिलें स्थापित करने का कोई प्रस्ताव सरकार के विचाराधीन है; ग्रौर
- (ख) यदि हां, तो इस सम्बन्ध में ब्यौराक्या है ?

†[Sugar Mills in Public Sector in U.P.

*438. SHRI NAGESHWAR FRASAD SHAHI: Will the Minister of AGRI-CULTURE be pleased to state:

- (a) whether there is a proposal under Government's consideration for settting up a large number of sugar mills in the Public Sector in Eastern U.P.; and
- (b) if so, what are the details in this regard?]

कृषि तथा ग्रामीण पुनिर्माण ग्रीर सिचाई मंत्री (राव बोरेन्द्र सिंह): (क) पूर्वी उत्तर प्रदेश में सरकारी क्षेत्र में चीनी मिल स्थापित करने के लिए कोई भी प्रस्ताव केन्द्रीय सरकार के विचाराधीन नहीं है । तथापि पूर्वी उत्तर प्रदेश में सहकारी क्षेत्र में चीनी फैंक्ट्रियां स्थापित करने के लिए तीन आवेदन-पत्न प्राप्त हुए हैं।

(ख) ये तीन ग्रावेदन पत्र मीटरी टन दैनिक पेराई क्षमता वाली निम्न-लिखित चीनी फैक्ट्रियों से संबंधित है :---

- (i) श्रकबरपुर, जिला फैजाबाद ।
- (ii) घोसी, जिला ग्राजमगढ ।
- (ii) नानपारा, जिला बहराइच ।

† THE MINISTER OF AGRICUL-TURE AND RURAL RECONSTRUC-TION AND IRRIGATION BIRENDRA SINGH): (a) There is no proposal under consideration of the Central Government for setting up of sugar mills in the Public Sector in Uttar Pradesh. Eastern However, three applications have been received for the establishment of sugar factories in the Cooperative Sector in Eastern Uttar Pradesh.

- applications are (b) These three for the establishment of 1250 TCD sugar factories as under: __
 - (i) Akbarpur, Distt. Faizabad.
 - (ii) Ghosi, Distt. Azamgarh.
 - (iii) Nanpara, Distt. Bahraich].

Strength of Employees of National Archives of India, New Delhi

*439. SHRI LADLI MOHAN NIGAM:

> SHRI SYED SHAHEDUL LAH:

Will the Minister of EDUCATION be pleased to state:

- (a) what is the class-wise strength pf employees working in the Ad-Wing of National ministration Archives of India, New Delhi:
- (b) what is the number of employees who are working on (i) regular and (ii) ad-hoc basis, classwise and the date of ad-hoc appoint-
- (c) how many of them belong to Scheduled Castes and Scheduled Tribes:
- (d) whether the posts reserved for Scheduled Caste and Scheduled Tribes have been filled up;

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- (e) if not, what are the reasons therefor:
- (f) what steps Government have taken to appoint persons against the posts reserved for them; and
- (g) what is the number of persons appointed against reserve quota in the said Wing during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c) A Statement is laid on the Table of the Sabha (See below).

(d) to (g) There is no separate reserved quota for the Administration Wing of the National Archives of

India. Rosters for Reservation are maintained on the basis of total staff strength in a particular cadre in the National Archives of India as a whole.

At present 36 posts reserved for Scheduled Castes/Scheduled Tribes are vacant for regular appointments. Out of these 22 posts have to be filled by direct recruitment and the remaining 14 posts by promotion from the feeder grades. For direct recruitment the posts are to be filled through the Union Public Service Commission/ Staff Salection Commission/Departmental Salection Committee, For promotion quota posts reserved for Scheduled Castes/Scheduled Tribes eligible candidates in the feeder grades are not available and therefore it has not been possible to fill up the reserved vacant posts on regular basis.

Statement

Total Strangth of Working Employees in the Administration Wing of the National Archites of India, New Delhi.

(I).	GROUP	'A'				
. ,	NIL					
(II).	GROUP 'B' (Total strenght-I)					
	Regular (I)			Ad-hoc (Nil)		
	U.R.			U.R. X	S.C.	\$. T. X
(III).	GROUP 'C' (Total strength -43)					
		Regular (30)			Ad-hoc (18)	
	U.R. 26	S.G. 4	S.T. X	U.R. 16	S.C.	S.T.

Tne dates of appointment of adhoc employees are 22-2-1972, 31-1-1977, 31-1-1977, 1-3-1977 1-3-1077, 4-7-1978, 18-4-1979, 25-9-1979, 3-10-1979, 24-11-1979, 24-11-1979, 3-12-1979, 5-2-1980, 1-4-1980, 1-4-1980, 1-4-1980, 1-4-1980, and 31-5-1980.

GROUP 'D (Total strength-32) (IV). Date of ad hoc appointment Regular (31) Ad-hoc (1) S.C. 23-8-1980 U.R. S.C. S.T. U.R. 17 U.R. (Un-reserved) S.C. (Scheduled caste) S.T. (Scheduled Tribe)